

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.89/(MAH)/2012
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE PARTIES: M/s. Quinn Silver City Sweden AB

V/s.
M/s. Quinn Silver City India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 186 of the Companies Act 1956.

S. No.	NAME	DESIGNATION	SIGNATURE
2	Bhagyashree Lembhe	Advocate for Petitioner	Bemhe

ORDER

C.P. No. 89/186/CLB/MAH/2012

1. The Petitioner is Represented by Ld. Advocate and placed on record the service of notice of hearing to the Respondents 2, 3 and 4
2. In respect of notice to Respondent No. 1 the notice is reverted back with a remark 'Left'.
3. All attempts made so far has been failed from NCLT/CLB in the past to serve the notice to the Respondents.
4. Even today No One appeared from the side of the Respondent (s).
5. The matter shall be proceeded ex-parte qua the Respondents on the next date of hearing.
6. The Petitioner is seeking time to argue this matter. Adjournment granted.
7. The matter is now listed for final hearing on 10.11.2016.

Dated: 19.10.2016

sd/-
Shri M.K. Shrawat
Member (Judicial)